

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 43 of 2020

In the matter of:

Vikas Kasliwal

....Appellant

Vs.

SREI Equipment Finance Ltd.

....Respondent

Present:

Appellant: Mr. Abhishek Puri, Advocate.

**Respondent: Mr. Arijit Mazumdar, Mr. Akanksha Kaushik,
Ms. Aarushi Mishra and Mr. Devesh Ajmani,
Advocates.
Mr. Neeraj Kr. Gupta, Advocate for IRP.
Mr. Gaurav Kejriwal and Mr. Ankit Kohli, Advocates
for Appellant in CA(AT)(Ins) 1434/2019.**

ORDER

27.02.2020: It is pointed out that Company Appeal (AT) (Insolvency) No. 1434 of 2019, which was directed to be listed before this Bench alongwith the instant appeal, has not been listed today.

Registry is directed to list the aforesaid appeal alongwith the instant appeal 'for orders' on **17th March, 2020.**

**[Justice Bansi Lal Bhat]
Member (Judicial)**

**[V. P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

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